

**GOVERNMENT OF MEGHALAYA  
OFFICE OF THE DEPUTY COMMISSIONER: EAST KHASI HILLS DISTRICT,  
SHILLONG**

**ORDER**

(No. C&S.27/PER-RG/2020/16)

Dated Shillong, the 9<sup>th</sup> November, 2020)

Based on application received and inspection carried out by the Incident Commander, Zone VI, East Khasi Hills District, Shillong, permission is hereby granted for the Celebration of Nongkrem Dance 2020 by the Syiem of Hima Khyrim, Smit as per details and regulations given below:

<b>Date &amp; Time</b>	<b>Event</b>	<b>Location/Venue</b>	<b>Permitted Number of Attendees</b>
24/11/2020 From 1:00 PM upto 5:00 PM	Pomblang Iewduh and to proceed from Iingsad to Lum Pomblang	Iingsad and Lum Pomblang	Not more than 30 (thirty) participants Protocols pertaining to wearing of mask and physical distancing to be maintained
25/11/2020 From 2:00 AM to 4:00 AM	Bujai Blang	Lum Pomblang	Not more than 82 participants Protocols pertaining to wearing of mask and physical distancing to be maintained. The organizers to ensure that the timing allotted to each Raid is different.
25/11/2020 From 7:00 AM upto 7:30 AM	Shad Nohkjat	Iingsad, Smit	Not more than 26 participants Protocols pertaining to wearing of mask and physical distancing to be maintained
25/11/2020 From 1:00 PM to 3:00 PM	Ka Shad Kynthei and Shad Shynrang	Iingsad, Smit	Not more than 40 (forty) male and female dancers on the ground. The Duhalia are to be seated at a separate area adjacent to the ground. The invited guests and participants accompanying the dancers shall occupy the seats at the gallery and maintain physical distancing. No visitors are allowed at the main venue.
25/11/2020 From 4:00 PM to 9:00 PM	Ritual	Iingsad, Smit	Only invited participants along with the Syiem and the Myntris are allowed at the Ground for the performance of the rituals. The remaining guests shall occupy the seats in the gallery and ensure physical distancing.

All the celebrations will strictly comply to the SOPs laid down by the Health and Family Welfare Department, Government of Meghalaya, Shillong and order No. POL.75/2020/Pt.I/69, Dated 25/09/2020 in addition to the following:-

1. The organizer should ensure that the order of the Hon'ble Supreme Court of India is strictly adhered to with regard to the use of P.A System during the events.
2. There should not be any disruption to normal flow of vehicular traffic and pedestrians.

3. Cleanliness should be maintained in and around the various venues during and immediately after the events and there is to be strict adhere to all provisions contained under various Waste Management Rules of the Ministry of Environment, Forest and Climate Change, Government of India. If required, the Organizer may co-ordinate with Shillong Municipal Board specifically for this purpose on payment basis.
4. Thermal Scanner for temperature measurement should be conducted at the entrance of entrance of the venues.
5. Social distancing of 6 feet/2 meters to be maintained at all times.
6. The number of participants should not exceed the above permitted nos. of attendees.
7. Hand hygiene and respiratory etiquette is to be strictly maintained and hand sanitizer to be provided at the entrance and exit.
8. Wearing of mask by all the participants without fail.
9. The Organizer should detail enough authorized volunteers at the entrance and exit points to ensure that the participants strictly follow without fail, the various protocols and advisories of the Government in the Health and Welfare Department at all times during the events.
10. Complete and frequent sanitization of the venue.
11. Anyone having symptoms of cough, cold or fever should not be allowed to attend the events.
12. Care is to be taken while serving meals and minimum speaking when having meals or other purpose.
13. Senior citizens above the age of 65, pregnant women and children below the age of 10 should avoid attending the events.
14. All the participants should download and use Aarogya Setu App and Behavioural Change Management App.
15. The Organizer will approach the Superintendent of Police, East Khasi Hills District, Shillong to discuss on security aspects and regulations for the Motorcade procession.
16. The Organizer should make wide publicity so that the spectators (non-invitees) will not attend the main event unlike previous years.


Sd/-  
(Miss Isawanda Laloo, IAS)  
Deputy Commissioner  
East Khasi Hills District,  
Shillong.

Memo No. C&S.27/PER-RG/2020/16-A

Dated Shillong, the 9<sup>th</sup> November, 2020

Copy to:-

1. The P. S to the Chief Secretary of Meghalaya, for kind information of the Chief Secretary.
2. The P.S to the Additional Chief Secretary to the Government of Meghalaya Home (Political) Department, for kind information of the Additional Chief Secretary.
3. The Commissioner & Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
4. The Secretary to the Government of Meghalaya, Home (Political) Department for kind information.
5. The Superintendent of Police, East Khasi Hills, Shillong, for information and necessary action.
6. Incident Commander, Zone VI, Shillong & Block Development Officer, Mawryngkneng C&RD Block, East Khasi Hills District for information and necessary action.
7. The District Medical & Health Officer, East Khasi Hills, Shillong for information and necessary action.
8. The Syiem of Hima Kyrim, Smit, for kind information and necessary compliance.

  
Deputy Commissioner  
East Khasi Hills District,  
Shillong.